

**RAJYA SABHA SECRETARIAT
(M.S.&A. BRANCH)**

**SUBJECT: DISCONTINUATION OF EXCHANGE ORDER
FACILITY FOR MEMBERS OF RAJYA SABHA**

Consequent upon the recent decision of the Government of India to disinvest Air India, the process of which is currently ongoing, Air India has stopped extending credit facility for purchase of air tickets against exchange orders issued by the Secretariat.

2. **Accordingly, issue of exchange orders by the Secretariat has been discontinued forthwith. Air tickets from Air India may be purchased in cash, till further instructions.**

3. Members are requested to submit their T.A. claims in the prescribed form along with original air tickets and boarding passes purchased against the exchange orders already issued either by the Rajya Sabha or Lok Sabha Secretariat for the purpose of attending Committee meetings, tours etc. immediately to M.S.&A. Branch, Rajya Sabha Secretariat (Room No. 228, Second Floor, PHA) for their settlement and clearing of Air India's dues at the earliest.

4. A para (No. 61176) in this regard has been issued in Parliamentary Bulletin Part-II dated 29th October, 2021 for information of all concerned.